

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos.166 of 2015 & IA No. 269 of 2015, 86 of 2014 & IA Nos. 156 of 2014, 163 of 2014 and 432 of 2015, A.No.302 of 2013, A.No.26 of 2013, A.No.49 of 2013, A.No.233 of 2013 & IA No. 318 of 2013, A.No.102 of 2014 and A.No.144 of 2014 & IA No. 244 of 2014**

**Dated: 25<sup>th</sup> February, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Appeal Nos.166 of 2015 & IA No. 269 of 2015**

**State Load Despatch Centre, Karnataka ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**  
Counsel for the Appellant (s) : Mr. Sandeep Rajpurohit for Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. Manu Seshadri and Ms. Sahiba for R-3

**A.No.86 of 2014 & IA Nos. 156 of 2014, 163 of 2014 and 432 of 2015**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**  
Counsel for the Appellant (s) : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s): Mr. Nikhil Nayyar & Mr. N Sai Vinod for R-1/CERC  
Mr. S. Vallinayagam for R-5  
Mr. Hemant Singh for R.11  
Mr. Vishrov Mukerjee and Mr. Rohit Venkat for R.12

**A.No. 302 of 2013**

**State Load Despatch Centre, Karnataka ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**  
Counsel for the Appellant (s) : Mr. Sandeep Rajpurohit for Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. M.G. Ramachandran, Ms. Ranjitha Ramachandran,  
Ms. Anushree Bardhan for R-2 & 3  
Mr. Kumar Mihir & Mr. Yashish Chandra for R-2

**A.No. 26 of 2013**

**State Load Despatch Centre, Karnataka ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**  
Counsel for the Appellant (s) : Mr. Sandeep Rajpurohit for Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1

**A.No. 49 of 2013**

**State Load Despatch Centre, Karnataka ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**  
Counsel for the Appellant (s) : ----  
Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1  
Ms. Divya Chaturvedi, Mr. Saksham Chauhan

**A.No. 233 of 2013 & IA No. 318 of 2013**

**Powergrid Corporation of India Ltd. & Ors.** ... **Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Anr.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Ms. Ranjitha Ramachandran,  
Ms. Anushree Bardhan  
Counsel for the Respondent(s): Mr. K. Gopal Choudhary for R-2

**A.No. 102 of 2014**

**Tamil Nadu Generation and Distribution Corp. Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Mr. S. Vallinayagam  
Counsel for the Respondent(s): Mr. M.G. Ramachandran, Ms. Ranjitha Ramachandran,  
Ms. Anushree Bardhan for R-2 & 3  
Mr. Hemant Singh for R-10

**A.No. 144 of 2014 & IA NO. 244 of 2014**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Mr. Sandeep Rajpurohit for Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1  
Mr. Manu Seshadri and Ms. Sahiba for R-3

**ORDER**

Post the matter for further hearing on **4<sup>th</sup> April, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

vt/kt